

merger of Railway Liaison Office with the Ministry of Railways; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):

(a) No, Sir.

(b) Does not arise.

Computer-Based freight information and Control System in Railways

1137. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) What are the details of the computer-based freight operation information and control system which is proposed to be set up;

(b) whether Government are aware that the recovery of freight charges could be doubled if the existing mechanical weighing system or weigh-bridges are replaced by modern electronic weighing system;

(c) whether Railways have received proposals from internationally reputed manufacturers having world patent over electronic weigh-bridges for use of the Indian Railway;

(d) If so, what are the details thereof; and

(e) What action is proposed to be taken to replace the mechanical weigh-bridges by electronic system throughout the country to stop pilferages of freight charges?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):

(a) The computerised Freight Operations Information and Control System of Indian Railways will be developed as a 2-tier structure. There will be a control system which will be handling core operating functions relating to

the movement of rolling assets of IR. This will be supplemented by several decentralised systems which will be handling other functions related to the working of the various activity locations. The central system will be based on the computer-based systems working either on Canadian National Railway or British Rail and will be set up with the consultancy support of one of them. The decentralised systems will be developed indigenously.

(b) Replacement of mechanical weighbridges by electronic weigh-bridge may not in all cases result in recovery of more freight. It will, however, enable Railways to weigh wagons more speedily and without much detention to rolling stock.

(c) and (d) Ministry of Railways have received proposals for the supply of electronic in-motion weigh-bridges from few indigenous firms, out of which the following are stated to have collaboration with foreign manufacturers of these weigh-bridges:—

(1) M/s. Dynacraft Machine Co. Ltd., Bombay with M/s. Telub AB, Sweden.

(2) M/s. Auto Measurematics Ltd., Madras with M/s. Mangood Corporation, U.S.A.

(3) M/s. Weighmatic India Pvt. Ltd., Calcutta with M/s. Streeter Amet, U.S.A.

(e) A policy decision has been taken that whenever an existing weighbridge has to be replaced, it should be replaced by an electronic in-motion weigh-bridge only.

Panki Thermal Power Station, Kanpur

1138. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have earlier considered the representations

from members of operating cadre in Panki Thermal Power Station, Kanpur in the matter of their promotion to the post of Junior Engineers;

(b) whether it is a fact that no action has been taken in respect of those members of operating cadre who have cleared their written examination in the year 1977; and

(c) if so, the details thereof and the action proposed to be taken by Government for redressal of the grievances of those employees in the interest of proper generation of power?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) to (c) The representation received in this regard was forwarded to the Government of Uttar Pradesh for consideration.

Zonal Office of Central Railway at Bhopal

1139. **SHRI SURESH PACHOURI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government have taken a decision to set up a zonal office of the Central Railway at Bhopal; and

(b) if so, what steps have been taken for its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

Facilities of Aeroplane and Helicopters for zonal Railways

1140. **SHRI SURESH PACHOURI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government propose to allow each of the

nine zonal Railways to acquire an aeroplane and a helicopter; and

(b) if so, what are the details of the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

Aviation Wing in the Army

1141. **SHRI SURESH PACHOURI:** Will the Minister of DEFENCE be pleased to state:

(a) whether there is a proposal under Government's consideration to have an Aviation-wing for the Indian Army; and

(b) if not, what are the reasons therefor?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) A proposal of Army Headquarters for the establishment of an Army Aviation Corps has been under the consideration of Government. No decision has been taken so far.

(b) Does not arise.

Naturopathy Institutions

1142. **SHRI K. VASUDEVA PANICKER:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of naturopathy institutions and their location, functioning under the Government of India;

(b) what are the reasons for which naturopathy has not been introduced in C.G.H.S. and primary health centres; and

(c) the steps proposed to be taken to promote naturopathy in the country?